

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1304

ANSWERED ON:30.11.2012

ADULTERATION IN FOODS

Abdulrahman Shri ;Das Shri Bhakta Charan;Deshmukh Shri K. D.;Meghwal Shri Arjun Ram ;Singh Shri Uday Pratap;Verma Shri Sajjan Singh;Virendra Kumar Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether number of cases of adulteration in food products including milk/milk products are increasing constantly particularly during festive seasons in the country;
- (b) if so, the number and details of the such cases came to the notice of the Government during each of the last three years along with the remedial action taken in this regard, State-wise;
- (c) whether diseases like skin allergy, cancer, rashes and ulcer are increasing in the country day by day due to the adulteration in food products;
- (d) if so, the details thereof; and
- (e) the action taken by the Government to curb the adulteration in food products?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

- (a) & (b): No. However, more vigilance is kept and action taken during festive season. As per information made available by the States / UTs, details of cases registered, challaned and convicted for adulteration in food products including milk / milk products, during 2009, 2010 and 2011-12 are annexed.
- (c) & (d): No such reports have been received by the Food Safety and Standards Authority of India, the nodal authority set up for this purpose.
- (e): To curb the menace of food adulteration, regular surveillance, monitoring & sampling of food products are undertaken by State/UT Government under Food Safety and Standards Act, 2006, and Rules & Regulations made thereunder.